

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:69
ANSWERED ON:22.02.2006
MODEL CONCESSION AGREEMENT
Singh Shri Uday

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has finalised the draft Model Concession Agreement (MCA) for ports;
- (b) if so, the details thereof;
- (c) whether private sector participation in the development of ports has been considered in the MCA; and
- (d) if so, the details thereof including the names of the ports which are likely to be covered under the MCA in the first instance?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.69 FOR ANSWER ON 22ND FEBRUARY, 2006 RAISED BY SHRI UDAY SINGH REGARDING MODEL CONCESSION AGREEMENT.

(a) to (d) For construction of new or additional facilities through private sector participation in the major ports under the control of the Central Government, a 'Model License Agreement' was finalised and circulated to all the Major Port Trusts in March, 2000. The Model License Agreement addresses the concerns of the various stakeholders in the project including the technical parameters, rights and obligations of the contracting parties, tariff, financial and commercial terms, risk allocation, etc. However, on the recommendations of an Inter Ministerial Group set up for evolving a Model Concession Agreement (MCA) pursuant to the decision of the Committee on Infrastructure under the Chairmanship of the Prime Minister, Department of Shipping has invited proposals for appointment of a Law Firm of International repute for preparation of the MCA for Public Private Partnership (PPP) projects to be awarded on Build, Operate and Transfer (BOT) basis in Major Ports in India.